

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 42**

**CP/209(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 09.02.2024**

NAME OF THE PARTIES:      **LOUIS DREYFUS ARMATEURS SAS (FOR**  
**WINDING UP OF ALBA ASIA PRIVATE**  
**LIMITED**

Section 272 of the Companies Act, 2013

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**ORDER**

1. Ms.Priyanka Zavari, Advocate appeared for the Petitioner.
2. Ms. Priyanka Shetty, Advocate i/b Argus Partners appeared for the Respondent.
3. Learned Counsel for the Petitioner informs that application has been moved before the Principal Bench to tag with another matter lying before Court no. 3.
4. List this matter on **15.03.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna